

had not been enrolled as members though they had submitted necessary applications for membership. According to report obtained by Delhi Administration from the Cooperative Society, the Managing Committee had in exercise of its powers, selected the persons for enrolment from among a large number of applicants and this decision of the Managing Committee was approved by the General Body at its meeting on December 20, 1970.

**Movement launched by students' organisations against Price Rise**

7940. SHRI DHAMANKAR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether his attention has been drawn to the decision of many a students' organisation to shortly launch a militant united movement against the price rise and increasing unemployment in the country;

(b) whether any list of demands has been submitted to him by the United Front of the students before they really start their agitation, and

(c) if so, the steps taken by Government in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) to (c). Government are aware of the students' agitations against price rise, unemployment, etc. Early this month, some student organisations had submitted a joint memorandum to the Prime Minister demanding *inter alia*, steps to solve the problem of price rise, unemployment, etc. to strengthen the public distribution system and to stop black-marketing, hoarding and profiteering with the support of the people. Demands were also made to provide subsidised standard food to students living in hostels, to increase the amount and number of scholarships and to use the Maintenance of Internal Security Act and the Defence

of India Rules only against unpatriotic and anti-social elements including black-marketeers, hoarders and profiteers.

Government and educational authorities are making all possible efforts to redress genuine grievances of students.

**Implementation of Self-employment Schemes for unemployed Engineers in States**

7941. SHRI TARUN GOGOI:  
SHRI NIHAR LASKAR:

Will the Minister of PLANNING be pleased to state:

(a) whether State Governments have failed to implement the schemes prepared for self-employment of jobless engineers introduced at the instance of the Union Government;

(b) if so, whether this scheme has been implemented only in the Union Territory of Delhi; and

(c) whether the Union Government propose to give more financial assistance to the State Governments in this regard during the fifth five year Plan?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI MOHAN DHARIA): (a) No, Sir.

(b) Besides the Union Territory of Delhi, proposals regarding self-employment of jobless engineers received from other States were also cleared by the Planning Commission and are being implemented.

(c) Self-employment opportunities for engineers are proposed to be created on a large scale with financial support from the Public Sector Banks under various schemes of support to technical entrepreneurs. In addition, considerable employment is likely to be generated during the Fifth Plan for engineers, along with other categories

of personnel, through the implementation of different Plan programmes such as, large medium and small-scale industries, agriculture, soil conservation, major, medium and minor irrigation, agro service centres communications, command area development, etc. On the basis of a growth rate of 55 per cent per annum envisaged during the Fifth Five-Year Plan, additional requirements for engineers would be about 85,000. Having regard to the out-turn of engineers during the Fifth Plan period and the backlog of unemployed engineers there may not be any serious problem of unemployment among the engineers in the Fifth Plan period.

In fact, the implementation of various Plans and Special Employment Programmes has considerably improved the situation amongst engineering degree holders insofar as the backlog of unemployment is concerned. A recent quick survey conducted during August/September, 1973 by the Directorate General of Employment and Training at the instance of Planting Commission showed, *inter alia* that out of 22,808 engineering degree holder job seekers on the live registers of employment exchanges as on 31-12-1972 in the whole country, there were about 5,000 such persons who were found to be unemployed. It is expected that the situation would have improved further as a result of the implementation of various Programmes which gained considerable momentum in the latter half of 1973-74. In this connection, it may also be stated that while the number of engineering degree holders seeking jobs showed an increase of 19.73 per cent between end of December, 1971 to December, 1972, the corresponding increase has been only 1.73 per cent between the end of December, 1972 to end of December, 1973. As against this for all categories of job seekers the growth rate was 35.20 per cent between the end of December, 1971 and end of December, 1972 and it declined to 19.19 per cent between the

end of December, 1972 to December, 1973. (The figures for 1973 are provisional).

#### **Reservation of Posts for Scheduled Castes and Scheduled Tribes**

7942. SHRI GAJADHAR MAJHI: Will the PRIME MINISTER be pleased to state:

(a) whether some posts advertised by various departments and offices are specifically declared reserved for Scheduled Castes and Scheduled Tribes; and

(b) whether selection for those posts is made only from Scheduled Caste and Scheduled Tribe candidates or they are required to compete with other candidates?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA: (a) Yes, Sir.

(b) For selection against reserved vacancies, whether in a combined selection for recruitment against both reserved and unreserved vacancies, or in a separate selection held for recruitment against reserved vacancies only, the Scheduled Caste and Scheduled Tribes candidates are adjudged amongst themselves and not in comparison with general candidates.

#### **Brainwashing of Hostile Nagas in China**

7943. PROF. NARAIN CHAND PARASHAR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware of the interview given by Mr. Vizol, the Chief Minister of Nagaland, to the U.N.I. regarding the brainwashing of hostile Nagas in China;